

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
STARRED QUESTION NO. 339
ANSWERED ON 18/12/2024

IMPLEMENTATION OF PM-KUSUM

*339. SHRI KRISHNA PRASAD TENNETI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of total number of households which have been covered so far under the Pradhan Mantri-Kishan Urja Suraksha evam Utthan Mahabhiyan (PM-KUSUM) across the country since inception of the scheme, State-wise and district-wise in Andhra Pradesh particularly in Bapatla Parliamentary Constituency (PC);
- (b) the details of total quantum of electricity generated by beneficiaries under the scheme since its inception, State and district-wise for Andhra Pradesh particularly in Bapatla PC;
- (c) the details of total funds allocated and utilised under the scheme across the country, State and district-wise for Andhra Pradesh particularly in Bapatla PC;
- (d) whether the Government has set any targets for each State regarding households to be covered and electricity to be generated and if so, the details thereof, especially for Andhra Pradesh and Bapatla PC; and
- (e) whether the Government has any plans/proposals to purchase the surplus electricity generated by the households through net metering of DISCOMS to support income generation of farmers and if so, the details thereof?

ANSWER

**THE MINISTER OF NEW & RENEWABLE ENERGY AND CONSUMER AFFAIRS,
& FOOD AND PUBLIC DISTRIBUTION**

(SHRI PRALHAD JOSHI)

(a) to (e) A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION
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(a) to (c) The Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme was launched in March 2019 and scaled up last in September 2023 to solarize agriculture. The details of State/ UT-wise progress under PM-KUSUM Scheme, including the State of Andhra Pradesh, is placed at **Annexure-I**.

The PM KUSUM scheme is demand driven and central financial assistance (CFA) is paid to State Implementing Agency (SIA) on achieving certain milestones in respective components and as per provisions of the scheme guidelines. The State/ UT-wise details of the funds released under PM-KUSUM Scheme is placed at **Annexure-II**.

The State of Andhra Pradesh has recently registered demand under Feeder Level Solarization (FLS) of Component C. There is no demand raised by the state under Component A and Component B of the scheme. Based on the demand received from the state, the Ministry has allocated 1 lakh pumps for solarization under FLS to the state.

(d) As reported by the SIA, the state has set a target of coverage of 10 lakh household under PM Surya Ghar: Muft Bijli Yojana (PMSG:MBY), not under PM-KUSUM. Under PMSG: MBY, 25,000 households are planned to be covered by the state for Bapatla PC.

(e) As per the scheme guidelines under the component A of PM KUSUM scheme, the farmers can put up solar or renewable energy power plants on their land up to the capacity of 2 MW and can sell the generated power to the DISCOMS. Under this component, as on 13.12.2024, 9961.50 MW has been allocated to the states, as per their demand.

Additionally, as reported by the state, the feed in tariff for the Andhra Pradesh is Rs 2.09/unit (for 25 year) for Grid interactive Solar Rooftop PV systems under Gross/Net metering under PM Surya Ghar: Muft Bijli Yojana.

**Annexure-I referred to in reply to part (a) to (c) of Lok Sabha Starred Question No.
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State/UT-wise progress under PM-KUSUM Scheme (as on 13.12.2024)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (Total)
1	Andhra Pradesh	0	0	0	0	0	100000	0
2	Arunachal Pradesh	0	0	700	394	0	0	0
3	Assam	10	0	4000	0	1000	0	0
4	Chhattisgarh	30	4	10000	0	0	0	0
5	Bihar	0	0	0	0	0	70000	0
6	Gujarat	500	0	12382	7705	0	725000	30158
7	Goa	150	0	900	80	0	11000	700
8	Haryana	85	6.65	197655	137594	0	12899	0
9	Himachal Pradesh	100	25.95	1270	685	0	0	0
10	Jammu & Kashmir	20	0	5000	1937	4000	0	0
11	Jharkhand	20	0	42985	23999	1000	0	0
12	Karnataka	0	0	41360	1674	0	766588	1713
13	Kerala	1.5	0	8	8	45100	25387	7402
14	Ladakh	0	0	1400	0	0	0	0
15	Madhya Pradesh	1490	39.63	59400	7325	0	445000	7417
16	Maharashtra	700	6	505000	222933	0	775000	31428
17	Manipur	0	0	150	78	0	0	0
18	Meghalaya	0	0	3035	96	0	0	0
19	Mizoram	0	0	1700	40	0	0	0
20	Nagaland	5	0	265	65	0	0	0
21	Odisha	500	0	16441	5478	25000	10000	0
22	Puducherry	0	0	0	0	0	0	0
23	Punjab	220	0	33000	12952	186	95000	0
24	Rajasthan	1550	244	162914	89245	6418	400000	5476
25	Tamil Nadu	424	1	5200	3909	5000	6000	0
26	Telangana	4000	0	0	0	28000	0	0
27	Tripura	5	0	10895	3537	2600	0	50
28	Uttar Pradesh	151	0	110948	54117	12000	94000	2000
29	Uttarakhand	0	0	5685	473	200	0	0
30	West Bengal	0	0	0	0	700	0	20
31	Andaman and Nicobar	0	0	34	0	436	0	0
	Total	9961.50	327.23	1232327	574324	131640	3535874	86364

**Annexure-II referred to in reply to part (a) to (c) of Lok Sabha Starred Question No.
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State/ UT-wise details of the funds released under PM-KUSUM Scheme (As on 30.11.2024)

(Amount in Rs. Crore)

S. No.	States/UTs	Fund Released
1	A & Nicobar Islands	0.00
2	Andhra Pradesh	0.00
3	Arunachal Pradesh	2.94
4	Assam	0.00
5	Bihar	0.00
6	Chhattisgarh	0.00
7	Goa	0.43
8	Gujarat	45.65
9	Haryana	978.57
10	Himachal Pradesh	11.78
11	Jammu & Kashmir	15.69
12	Jharkhand	88.07
13	Karnataka	84.89
14	Kerala	28.60
15	Ladakh	0.00
16	Madhya Pradesh	71.87
17	Maharashtra	1723.72
18	Manipur	0.76
19	Meghalaya	0.59
20	Mizoram	2.57
21	Nagaland	0.54
22	Odisha	8.46
23	Puducherry	0.00
24	Punjab	81.59
25	Rajasthan	851.58
26	Tamil Nadu	37.48
27	Telangana	0.00
28	Tripura	29.25
29	Uttar Pradesh	295.16
30	Uttarakhand	28.08
31	West Bengal	0.00
Total		4388.20